

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 197 OF 2015

Dated: 08th July, 2016

In the matter of :

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd.Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors.Respondent(s)**

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on **11.08.2016.**

COURT MASTER